

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 06.08.2015**

OA No. 291/00248/2015 with MA No. 291/00282/2015

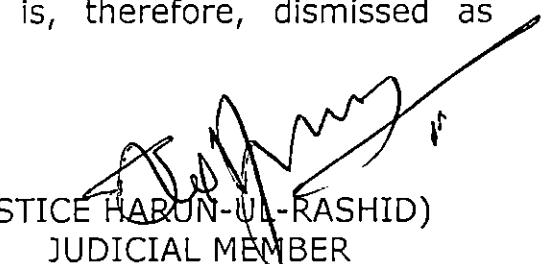
Mr. P.N: Jatti, counsel for applicant.  
Mr. Gaurav Jain, counsel for respondents.

Heard on the Misc. Application filed on behalf of the respondents praying for taking the documents on record.

Having considered the submissions made on behalf of the parties, the Misc. Application is allowed. The documents annexed with the Misc. Application are taken on record.

Learned counsels for both the sides submit that the Original Application has become infructuous and sought for the dismissal of the O.A.

The Original Application is, therefore, dismissed as having become infructuous.

  
(JUSTICE HARUN-UL-RASHID)  
JUDICIAL MEMBER

Kumawat